

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
(IB)-150/ND/2023

IN THE MATTER

**GHR Private Limited {Through Its
Liquidator Mr. Bhim Sain Goyal }
Versus**

... **Applicant/Petitioner**

Registrar of Companies

...

Respondent

Under Section: 59 of IBC, 2016

Order delivered on 21.03.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

For the Income Tax : Adv. Gaurav Gupta, Sr. Standing
Department/Respondent/Revenue Counsel with Adv. Puneett Singhal &
Adv. Shivendra Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 20.05.2024.

**Sd/-
(COURT OFFICER)**